

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH,COURT NO. 1**

SERVICE TAX APPEAL NO. 50572/2018

[Arising out of Order-in-Appeal No. 411-414 (SM) ST/JPR/2017 dated 16.11.2017 passed by the Commissioner (Appeals), Central Excise & CGST, Jaipur]

M/s. K P AUTOMOTIVES PVT. LTD.
E-198 RIICO Industrial Area Mansarovar
Jaipur

Appellant

Vs.

**COMMISSIONER (APPEALS)
CENTRAL EXCISE & CGST, JAIPUR**

Respondent

Appearance:

Present for the Appellant : Shri Alok Kumar Kothari, Advocate

Present for the Respondent: Shri R Jain, Authorised Representative

CORAM:

HON'BLE Mr.JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE Ms.HEMAMBIKA R. PRIYA, MEMBER(TECHNICAL)

Date of Hearing/ Decision: **07/07/2023**

FINAL ORDER No. 50945-50948 /2023

JUSTICE DILIP GUPTA

The appeal is allowed. For order see order of date in
Service Tax Appeal No. 50571/2018.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(HEMAMBIKA R. PRIYA)
MEMBER(TECHNICAL)**